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Title: Introduction of the Dalit and Backward Youth Welfare Bill, 2011.

SHRI P.L. PUNIA (BARABANKI): I beg to move for leave to introduce a Bill to provide for the formulation and implementation of a comprehensive national policy for ensuring overall development of youth belonging to the Scheduled Castes, the Scheduled Tribes and those from Other Backward Classes and for their welfare to be undertaken by the State and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted introduce a Bill to provide for the formulation and implementation of a comprehensive national policy for ensuring overall development of youth belonging to the Scheduled Castes, the Scheduled Tribes and those from Other Backward Classes and for their welfare to be undertaken by the State and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI P.L. PUNIA : I introduce the Bill.

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